

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.208
TO BE ANSWERED ON 07.12.2022**

CONSTRUCTION OF ROB_s IN BIHAR

208. DR. SANJAY JAISWAL:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways has taken up projects to construct Railway Over Bridges (ROBs) in the State of Bihar and if so, the details thereof;**
- (b) whether it is true that the projects shall be taken up in collaboration with the State Government of Bihar and if so, the details thereof;**
- (c) the details of the division of work and investments to be made between the Central and the State Government of Bihar in this regard; and**
- (d) the progress of such projects along with the time by which the projects are likely to be completed?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) & (b): Yes, Sir. 82 Nos. of Railway Over Bridge (ROBs) have been sanctioned on cost sharing basis with State Govt. of Bihar. The details of these works are as under:

- (i) 03 Nos. of ROB_s work assigned to Railway on single entity basis.**
- (ii) 13 Nos. of ROB_s assigned jointly with State Govt.**
- (iii) 06 Nos. of ROB_s work assigned to DFCCIL and 01 ROB by IRCON.**

(iv) 59 Nos. of ROBs work assigned to State Govt of Bihar on single entity basis.

(c): Total investment of these 82 ROBs is ₹3226.94 crore (Railway share ₹1511.57 crore and State share ₹1715.37 crore).

(d): Construction of ROBs involves sanction of work by State Government, fixing of alignment, shifting of utilities, acquisition of land etc. jointly between State Govt. and Railway. Since, most of the ROBs (59 Nos.) work are assigned to State Govt of Bihar on single entity basis, completion will depend on various factors as elaborated above & action taken mostly by State Govt. and availability of funds.
